

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

Original Application No.34/2024/EZ

Kiran Chettri and others

...Applicant

Versus

The State of West Bengal and others.

...Respondents

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Filed by:

Sudip Kumar Dutta
Sudip Kumar Dutta

Advocate for the

State of W.B.



07 OCT 2024

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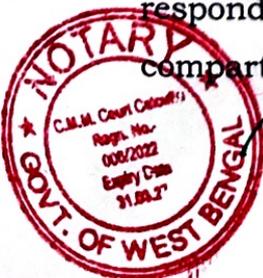
I, Dr. Preeti Goyal, daughter of Narinder Goyal, aged about 39 years, by faith: Hindu, by Occupation: Service, working as the District Magistrate, Darjeeling, at Post Office and Police Station: Darjeeling, District: Darjeeling, Pin 734101 do hereby solemnly affirm and submit as follows:-

1. That I am the respondent no. 3 herein and as such I am well acquainted with the facts and circumstances of the case and I am competent to affirm this Affidavit.

2. That this affidavit is being filed in compliance to the Solemn Order dated 22.08.2024 passed by the Hon'ble Tribunal.

3. That as per order dated 22.08.2024 the Hon'ble Tribunal was pleased to direct the undersigned i.e. *"The Respondent No.3, District Magistrate, Darjeeling, shall ensure compliance of the directions of this order and removal of the Waste Processing Unit at the site in question and file Action Taken Report on affidavit within two months i.e. by 31.10.2024"*.

4. That as per direction of the Hon'ble tribunal, the answering respondent removed the waste storage facility with segregation compartments.



5. That in compliance of the order of the Hon'ble Tribunal, the administration shall no longer proceed with the waste storage facility with segregation compartments and it was completely removed from the proposed SWM site at Kalamjote on 25.09.2024.

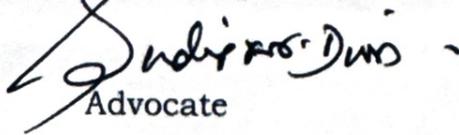
The photographs of the removal drive before during and after are annexed herewith and marked as Annexure- "A".

6. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

7. The statements made in paragraph 1 to 5 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

And identified by me


Advocate



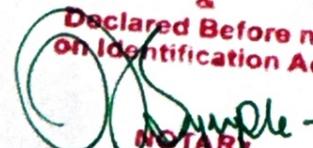
Deponent

District Magistrate

Darjeeling

District Magistrate
Darjeeling

SOLEMNLY AFFIRMED
&
Declared Before me
on Identification Adv.


NOTARY
N. DAS GUPTA
C.M.M. Court
Govt. W.B.




NIRMALXA DAS GUPTA
Advocate Cum Notary
REGN NO.-006/2022
C.M.M. Court Calcutta

07 OCT 2024

ANNEXURE 'A'

